

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2011
CA No.

CORAM:

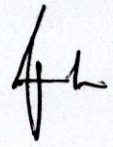
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Shri Paras Porwal
V/s.
M/s. Blue Lotus Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kedar Wagle	Advocate for Respondent	

Order

CP NO. 56/397-398/CLB/MB/MAH/2011

Pleadings are complete. The Petitioner side is not present, whereas the Respondent side is present. If the Petitioner side is not present on the next date of hearing, this Petition will be dismissed of for default.

List this matter for hearing on 5.1.2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)